

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 16/199/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE COMPANY: Mr. Pramod Kumar Bindal

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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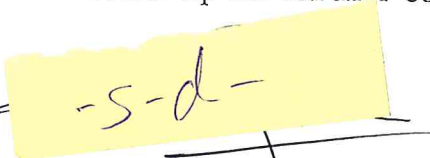
For the Petitioner (s): Mr. Ravinder Singh and Ms. Praveesha Gupta, Advocates


For the Respondent (s): Mr. Manish Raj, Company Prosecutor for ROC, Delhi

ORDER

Ld. Counsel for the ROC has pointed out that the additional documents have not been filed in the required format i.e. GNL-1. The applicant shall take due steps. Permission of the prosecuting court is stated to have been filed in the present proceeding.

To come up for further consideration on 19th December, 2017. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)